

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7746-7751/2020

(Arising out of impugned final judgment and order dated 29-05-2020 in DBSAW No. 362/2020 29-05-2020 in DBSAW No. 364/2020 29-05-2020 in DBSAW No. 372/2020 10-06-2020 in DBSAW No. 362/2020 10-06-2020 in DBSAW No. 364/2020 10-06-2020 in DBSAW No. 372/2020 passed by the High Court Of Judicature For Rajasthan At Jaipur)

RAJASHTHAN STATE WAREHOUSING CORPORATION

Petitioner(s)

VERSUS

STAR AGRIWAREHOUSING AND COLLATERAL MANAGEMENT
LIMITED & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55352/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 7834-7839/2020 (XV)

(FOR ADMISSION and I.R. and IA No.55852/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C)NOs. 7935-7936/2020

(FOR ADMISSION and I.R. and IA No.56940/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.56941/2020-EXEMPTION FROM
FILING AFFIDAVIT[TO BE TAKEN UP ALONG WITH ITEM NO. 6 I.E. SLP (C)
NO. 7746-7751/2020])

Date : 24-06-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.

Mr. Harsh Sahu, Adv.

Mr. Amish Tandon, Adv.

Mr. Ayush Beotra, Adv.

Mr. Akshay Joshi, Adv.

Mr. Shyam DiVan, Sr. Adv.

Mr. Akhil Sibal, Sr. Adv.

Ms. B. Vijayalakshmi Menon, AOR

Mr. Vikas Mishra, Adv.

Mr. Suhail Sehgal, Adv.
Mr. Vikas Singh Jangra, AOR(Caveator)

For Respondent(s) Mr. Gaurab Banerjee, Sr. Adv.
Mr. K.S. Bhati, Adv.
Mr. Aditya Vikram Singh, Adv.
Mr. Vikas Singh Jangra, AOR

Mr. R.K. Mathur, Sr. Adv.
Mr. Ajay Chaudhary, Adv.

Mr. Sameer Abhyankar, AOR
Mr. Harsh Sahu, Adv.
Mr. Amish Tandon, Adv.
Mr. Ayush Beotra, Adv.
Mr. Akshay Joshi, Adv.

Ms. B. Vijayalakshmi Menon, AOR

Mr. Dhaval Mehrotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Appeals are allowed in terms of the signed judgment.

Pending applications, if any, stand disposed of.

(SUMAN WADHWA)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER

Signed Reportable Judgment is placed on the file.